

Central Administrative Tribunal, Principal Bench

R.A. No. 278/2001 In  
O.A. No. 2436/98

New Delhi this the 17th day of September 2001

Hon'ble Mr. Kuldip Singh, Member (J)  
Hon'ble Mr. M.P. Singh, Member (A)

Om Prakash Shukla and Others ....Applicant

Versus

Union of India and Others ... Respondents

ORDER BY CIRCULATION

Hon'ble Mr. Kuldip Singh, Member (J)

The present RA No. 278 of 2001 has been filed by the applicants for review of the order passed in OA 2436 of 1998 on 14.11.2000.

2. In the RA the applicants have taken more or less the same grounds to argue the RA, which they had taken while arguing the OA. While delivering the judgment, all the grounds were taken into consideration and thereafter directions were given in para 8 and 9 directing the respondents to declare the results of the examination conducted by the department for promotion of persons including the applicants to the post of Supervisor and give promotion to those who qualified in the said examination in accordance with rules and the respondents shall also take initiative to create more posts in Group 'C' or promotional categories for promotion of Group 'D' employees in accordance with their own letter dated 3.12.1997. No fresh error has been pointed out which may call for review of the order and moreso the RA does not come within the ambit of Order 47 Rule 1 CPC read with Rule 22(3)(f)(i) of the Administrative Tribunal's Act.

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(42)

3. In view of the above, nothing survives in the RA, which is accordingly dismissed.

*MP*  
(M.P. SINGH)  
MEMBER (A)

*K.S.*  
(KULDIP SINGH)  
MEMBER (J)

Rakesh